

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:996

ANSWERED ON:25.11.2009

RELOCATION OF HUMAN SETTLEMENTS FROM WILDLIFE SANCTUARIES

Rajesh Shri M. B.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether there is any scheme for relocation of human settlements from wildlife sanctuaries;

(b) if so, the details thereof;

(c) whether the Government has allocated any funds for the relocation of families from wildlife sanctuaries during the last three years and the current year; and

(d) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)&(b) Centrally Sponsored Schemes viz, `Integrated Development of Wildlife Habitats` and `Project Tiger` have provision of providing financial assistance to States for voluntary relocation/rehabilitation of villages and human settlement from the Wildlife Sanctuaries and National Parks. An amount of Rs. 10 lakh per family is provided under these schemes for relocation. It includes provision of agriculture land procurement and development, settlement of rights, homestead land and house construction, community facilities like access roads, irrigation, drinking water etc.

(c)& (d) The State-wise funds released for village relocation from core/critical tiger habitats under the ongoing Centrally Sponsored Schemes-`Project Tiger` and `Integrated Development of Wildlife Habitats` for the last three years and current year, are as under:

(Rupees in lakhs)

State 2006-07 2007-08 2008-09 2009-10 (till date)

Madhya Pradesh 230.00 2039.5768 5819.12 -

Karnataka 58.80 980.00 - -

Rajasthan - 50.00 2343.50 10400.00

Uttarakhand - 10.00 - -

Orissa - - 350.00 -

Tamil Nadu - - 100.00 -

Assam - - 646.09 -

Chattisgarh - - - 1000.00

Total 288.80 3079.5768 9258.71 11400.00